

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. RAO
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1. | Adith Narayan V. | Counsel for Petitioner | |
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ORDER

Counsel for petitioner present. Representative of the Official Liquidator present and filed a copy of order passed on 08.01.2015 by the Hon'ble High Court of Madras in CP No.90 of 2015. No representation on behalf of the respondents. Put up on 13.12.2017 at 10.30 A.M.

— sd —
K Anantha Padmanabha Swamy
Member (Judicial)